

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. Company Appeal 1/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Kiran Threads Private Limited

Vs.

Registrar of Companies Mumbai

Appearance

For Petitioner: Adv. Pratik Pandey

For Respondent :

SECTION 252 (3) OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **3th September, 2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Saharukh---

Sd/-
LAKSHMI GURUNG
Member (Judicial)